

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Sr. Civil Judge(Commercial) Court, Berhampur	Ganjam	C.S. 02/2024	Bank of Maharashtra Vrs. M/s. Komal Agency	Ranjan Kumar Tripathy	9776078022	NA	08.02.2024	08.02.2024
			C.S. 03/2024	State Bank of India Vrs. Dukhisyam Panigrahy	B.K.Mohanty	9437203565	NA	12.02.2024	12.02.2024
			C.S. 04/2024	State Bank of India Vrs. Sidhanta Kumar Sahu	B.K.Mohanty	9437203565	NA	12.02.2024	12.02.2024
			C.S. 05/2024	State Bank of India Vrs. S.Deepa Rani Patro	B.K.Mohanty	9437203565	NA	15.02.2024	15.02.2024

			C.S. 06/2024	State Bank of India Vrs. Malaya Panigrahy	B.K.Mohant y	9437203565	NA	15.02.2024	15.02.2024
			C.S. 07/2024	Bank of Maharashtra Vrs. Mrs. Usharani Choudhury	Ranjan Kumar Tripathy	9776078022	NA	20.02.2024	20.02.2024
			C.S. 08/2024	Bank of Maharashtra Vrs. M/s Maa Siddha Bankeswari Trade Link	Niranjan Mahapatra	9438236781	NA	26.02.2024	26.02.2024
			C.S. 09/2024	ICICI Bank Ltd. Vrs. Sri Lakshmana Nayak	Satya Narayan Panda	9437134867	NA	28.02.2024	28.02.2024
			C.S. 10/2024	ICICI Bank Ltd. Vrs. Sri Gopabandhu Bhoi & Another	Satya Narayan Panda	9437134867	NA	28.02.2024	28.02.2024
			E.P. 08/2024	M/s. Shriram Finance Ltd. Vrs Bijaya Kumar Pradhan & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
			E.P. 09/2024	M/s. Shriram Finance Ltd. Vrs Sanjay Kumar Patra & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
			E.P. 10/2024	M/s. Shriram Finance Ltd.	Deepak Kumar	9437361700	NA	15.02.2024	15.02.2024

			Vrs P.K.Sahu & Another	Sukla				
		E.P. 11/2024	M/s. Shriram Finance Ltd. Vrs Prakash Chandra Patnaik & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
		E.P. 12/2024	M/s. Shriram Finance Ltd. Vrs Krushna Chandra Sahu & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
		E.P. 13/2024	M/s. Shriram Finance Ltd. Vrs Krushna Chandra Polai & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
		E.P. 14/2024	M/s. Shriram Finance Ltd. Vrs Sushanta Kumar Jena & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
		E.P. 15/2024	M/s. Shriram Finance Ltd. Vrs Pinki Rauta & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
		E.P. 16/2024	M/s. Shriram Finance Ltd. Vrs R.Manoj Kumar Patra & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
		E.P. 17/2024	M/s. Shriram Finance Ltd. Vrs Sumanta Kumar Rath &	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024

			Another				
		E.P. 18/2024	M/s. Shriram Finance Ltd. Vrs Mahendra Behera & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024 15.02.2024
		E.P. 19/2024	M/s. Shriram Finance Ltd. Vrs T.Pitambar Pradhan & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024 15.02.2024
		E.P. 20/2024	M/s. Shriram Finance Ltd. Vrs Manoj Kumar Mallik & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024 15.02.2024
		E.P. 21/2024	M/s. Shriram Finance Ltd. Vrs Sunil Achary & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024 15.02.2024
		E.P. 22/2024	M/s. Shriram Finance Ltd. Vrs Gitanjali Pradhan & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024 15.02.2024
		E.P. 23/2024	M/s. Shriram Finance Ltd. Vrs Simanchal Pradhan & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024 15.02.2024
		E.P. 24/2024	M/s. Shriram Finance Ltd. Vrs Pranaba Kumar Sahu	Deepak Kumar Sukla	9437361700	NA	15.02.2024 15.02.2024

			& Another					
		E.P. 25/2024	M/s. Shriram Finance Ltd. Vrs Ohida Benu & Another	Deepak Kumar Sukla	9437361700	NA	15.02.2024	15.02.2024
		E.P. 26/2024	M/s. Durga Condev Pvt. Ltd. Vrs. State of Odisha	Sri Gouri Mohan Rath	9437019905	NA	20.02.2024	20.02.2024
		E.P. 27/2024	M/s. Shriram Finance Ltd. Vrs Suresh Sahu and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 28/2024	M/s. Shriram Finance Ltd. Vrs Bhaskar Pradhan and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 29/2024	M/s. Shriram Finance Ltd. Vrs Rameswar Bisoyi and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 30/2024	M/s. Shriram Finance Ltd. Vrs Sanjay Kumar Nayak and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 31/2024	M/s. Shriram Finance Ltd. Vrs Dutikrushna Mahapatra	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024

			and another					
		E.P. 32/2024	M/s. Shriram Finance Ltd. Vrs Manamohan Digal and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 33/2024	M/s. Shriram Finance Ltd. Vrs Basudeb Ganda and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 34/2024	M/s. Shriram Finance Ltd. Vrs Tukeswar Naik and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 35/2024	M/s. Shriram Finance Ltd. VrsBharadwaj Pradhan and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 36/2024	M/s. Shriram Finance Ltd. Vrs Santosh Kumar Nayak and another	Deepak Kumar Sukla	9437361700	NA	28.02.2024	28.02.2024
		E.P. 37/2024	M/s. Shriram Finance Ltd. Vrs Gourahari Padhi and another	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024
		E.P. 38/2024	M/s. Shriram Finance Ltd. Vrs P.Prasanta	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024

			and another					
		E.P. 39/2024	M/s. Shriram Finance Ltd. Vrs Bhagaban Khatei and another	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024
		E.P. 40/2024	M/s. Shriram Finance Ltd. Vrs Kamla Dakua and another	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024
		E.P. 41/2024	M/s. Shriram Finance Ltd. Vrs Lingaraj Behera and another	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024
		E.P. 42/2024	M/s. Shriram Finance Ltd. Vrs Debaraj Sethi and another	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024
		E.P. 43/2024	M/s. Shriram Finance Ltd. Vrs Jitendra Sahu and another	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024
		E.P. 44/2024	M/s. Shriram Finance Ltd. Vrs Jagajeeban Behera and another	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024
		E.P. 45/2024	M/s. Shriram Finance Ltd. Vrs Sudeshna Barik and	Deepak Kumar Sukla	9437361700	NA	29.02.2024	29.02.2024

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 143/2020	ICICI BANK Ltd Vrs. Dhaneswar Sahoo	B.B.Mishra(2)	08.05.2020	01.02.2024
			CS(III) 123/2023	ICICI BANK Ltd Vrs.Sanjeeb ku Das & Another	S.P.Mohanty	11.10.2023	13.02.2024
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S. 32/2023	ICICI Bank Ltd. Vrs. Puspanjali Badatya	Satya Narayan Panda	10.08.2023	15.02.2024
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.No.192/2023	M/S SHIRAM TRANSPORT -VRS- DEBASIS DAS	ADV. ANANTA BASUDEV MAJHI	27.02.2023	26.04.2024
			Exn No.179/2023	M/S SHIRAM TRANSPORT -VRS- SANTOSH REDDY	ADV. ANANTA BASUDEV MAJHI	27.02.2023	26.04.2024
			Exn No.178/2023	M/S SHIRAM TRANSPORT -VRS- P.CHAINJIVE REDDY	ADV. ANANTA BASUDEV MAJHI	27.02.2023	26.04.2024
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No.1335/2020	Rubita Samantaray vrs. Chief Executive Officer, Muthoot Micro Fin.Ltd	Adv.A.K. Mohanty and associates vrs. Adv.D.K. Pattnaik and associates	28.08.2020	26.02.2024
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS III 229/2019 (CIS 10/2021)	HDFC Bank Vrs M/s Sairam Electronics & Another	Sri N.K. Das vrs. S. B. Panda & associates	18.05.2019	01.02.2024
			CS III 77/2023 (CIS) 77/23	Indian Overseas Bank Vrs. Sri Guru Charan Mohanty	Sri G.Kar Vrs. Non.	06.07.2023	21.02.2024
			CS III 57/2023 (CIS) 57/23	Sri Utkal Ranjan Baral Vrs. Bairagi Charan Sahu,	Sri K.M.Mishra Vrs. Malaya Ranjan Sarangi.	18.05.2022	22.02.2024
			CS (III) 126/2023	ICICI Bank Cuttack Vrs Rajesh Pradhan & Another	S.P. Mohanthy & Associates	12.10.2023	26.02.2024
			CS (III) 63/2022	State Bank of India (RASMEC) Vrs Mobile Plaza & Another	S. Sarangi & Associates	18.05.2022	28.02.2024
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No.713/2020	SBI vrs. M/s.Shree Sai Enterprises	Adv.P.C Rath and associates vrs. Adv.Anshuman Mohapatra and associates	18.05.20	-	05.02.24	1340 days	Decreed on contest	-	-	-
			Exn No.274/2023	M/s.ALFA automation pvt. Ltd vrs. M/s.A.K Das associates Ltd.	Adv.S.S.Padhi and associates vrs. Adv.R.K.Nanda and associates	12.05.23	-	23.02.24	245 days	Disposed of with fully satisfaction.	-	-	-
			Exn No.272/2023	United Construction vrs. Union of India	Adv.Laxman Kumar Behera and associates vrs. Adv.Debasish Satpathy	08.05.23	-	23.02.24	245 days	Disposed of with fully satisfaction.	-	-	-
			Exn. No.270/23	United Constructi	Adv.Laxman Kumar Behera	08.05.23	-	28.02.24	240 days	Disposed of with fully	-	-	-

			on vrs. Union of India	and associates vrs. Adv.Debasish Satpathy					satisfaction.			
		Exn No.331/20 18	Amrit Pal Singh vrs. Union of India	Adv.U.C.Sena pati vrs. Adv.A.K.Bose	10.05.18	-	05.02.24	2100 days	Disposed of with fully satisfaction.	-	-	-
		ARBP No.79/201 5	M/s.Jayce e Housing Pvt.Ltd vrs. Nilachala Built Tech and Resorts Pvt.Ltd	Adv.A.Seth and associates vrs. Adv.B.Baug and associates	20.09.15	-	02.02.24	3075 days	Dismissed on contest against the O.P	-	-	-
		ARBP No.69/201 8	M/s.Orissa Agro Industries Cor.Ltd vrs. West Bengal Hybrid Seeds	Adv.B.Baug and associates vrs. Adv.S.S.Dash and associates	25.09.18	-	23.02.24	3075 days	Dismissed on contest against the O.P	-	-	-
		ARBP No.70/201 8	M/s.Orissa Agro Industries Cor.Ltd vrs. West Bengal Hybrid Seeds	Adv.B.Baug and associates vrs. Adv.S.S.Dash and associates	25.09.18	-	28.02.24	3072 days	Dismissed on contest against the O.P	-	-	-
		ARBP No.59/23	ODM Education al Foundatio	Sr.Adv.Pami Rath vrs. Adv.G.M. Rath and	31.10.23	-	16.02.24	165	Allowed on contest against the O.Ps	-	-	-

				n vrs. Aparnaa Foundatio n	Adv.P.Mohant y and associates								
2.	Sr. Civil Judge (Commerci al Court), Cuttack	Cuttack	CS(III) 6/2022	Odisha Gramya Bank Anugul Vrs Biswanath Behera	Dillip Kumar Mohapatra Vrs Panchanan Panigrahi & Associates	03.03.20 22		23.02.20 24	723 days	Contest	-	-	-
			Exn 195/2014	Ranjan Kumar Moharana Vrs Bharat Sanchar Nigam Ltd.	B.Baisakh vrs H.P.Ratha	30.08.20 14		27.02.20 24	3532 days	Contest			
			ARBP 43/2023	Sai Om Tours & Transport Pvt Ltd Vrs Union Of India & Others	A.Pattnaik & Associates Vrs S.Acharya & Associates	07.10.20 23		26.02.20 24	143 days	Contest			
			CS(III) 122/2013	Sukanta Kumar Dalei Vrs State Of Odisha & Others	Nilakantha Jhujharsingh Vrs P.K.Lenka (G.P)	25.02.20 13		29.02.20 24	4022 days	Contest			
3.	Senior Civil Judge, Commercia l Court, Berhampur	Ganjam	C.S. 380/2022	Sri Harihara Padhy Vrs. The District Collector, Ganjam	Sri Hemanta Kumar Dash Vrs. Sri Jogeswar Purohit	17.10.20 22	NA	08.02.20 24	01 year 03 mont hs 21 days	Contest			U/o.7 , R-1 CPC
			C.S.	Smt.	Sri Surjya	15.12.20	NA	13.02.20	01	Contest			U/o.7

			457/2022	Swastika Patnaik & Another Vrs. Smt. Bishnupriya Patnaik	Narayan Patnaik Vrs. Sri Dibakar Mahapatra	22		24	year 02 months				, R-1 CPC
			C.S. 473/2022	Sri Radha Krushna Mahanty Vrs. Sri Narasingha Mahanty & 04 Others	Sri Gyanaranjan Tripathy Vrs. Sri Trinath Mahanty	21.12.2022	NA	17.02.2024	01 year 02 months	Contest			U/o.7, R-1 CPC
4.	Senior Civil Judge Commercial Court, Sambalpur	Sambalpur	CS 8/2018	"Bank of Baroda Vrs. Maheswata Patra @ Debta & another"	"Sri P.K. Mohapatra & associates. Dr. Rantanakar Maharana & Associates"		No	21.2.2024	2215	Cont.		7 days	Order-7, Rule-1
			CS 201/2020	"Canara Bank Vrs. Iswara Ch. Mahapatra and another"	"Sri A.K. Dash Sri M.K. Sahu"			27.2.2024	1170	Cont.		7 days	Order-7, Rule-1

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4143	46	Disposed: 44 Transferred: 10	4135	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1508	19	55	1472	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	249	76	15	310	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	465	7	21	451	
TOTAL			6365	148	145	6368	